

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.520/98

Friday this the 3rd day of April, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Premachandran Nair,
S/o Sivaraman Nair,
aged 24 years
Meleemannamcode Veedu,
Peyyad PO. Pin.695573.

...Applicant

(By advocate Mrs. Lakshmi represented MR Sudheendran)

Vs.

The Assistant Superintendent of Post
Offices, Trivandrum East
Sub Division, Peroorkada PO,
Trivandrum.5.

...Respondent

(By Advocate Mr. M.H.J. David J ACGSC)

The application having been heard on 3.4.98, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant submits that he was working as a
casual mazdoor and then as a provisional Extra
Departmental Branch Post Master for 60 days under the
respondents. Now when a vacancy of Extra Departmental
Delivery Agent arose, he submitted an application on
1.4.98 (A.1) for considering his candidature also for
selection to the abovesaid post. But he apprehends that
his name may not be considered by the respondent(s) for the
reason that his name may not be sponsored by the
Employment Exchange. Hence he has filed this application
for a declaration that he is liable to be considered for
selection and appointment as Extra Departmental Delivery
Agent, Peyyad Post Office and to direct the respondent(s) to

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consider his candidature also in the interview which is scheduled to be held on 7.4.98.

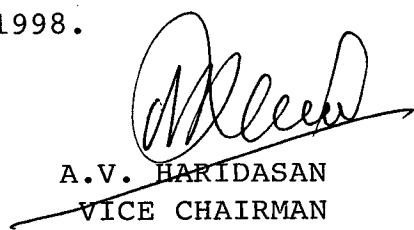
2. When the application came up for hearing today, learned ACGSC Shri MHJ David submits that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist.A.P. Vs. KBN Visweswara Rao and others [1996 (6) SCC 216] the respondent would consider the candidature of the applicant as valid even though his name may not be sponsored by the Employment Exchange. Learned counsel for applicant submits that the applicant would be satisfied if such a direction is given to the respondent.

3. In view of the submission of the learned counsel for the respondent, we dispose of this application with a direction to the respondent to consider the candidature of the applicant also in the interview scheduled to be held on 7.4.98 or any deferred date for selection and appointment to the post of Extra Departmental Delivery Agent, Peyyad Post Office, even though his name may not be sponsored by the Employment Exchange. There is no order as to costs.

Dated the 3rd day of April, 1998.



S.K. GHOSAL
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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List of Annexures

1. Annexure-A1: The representation dated 1.4.1998 submitted by the applicant to the respondent.